

S.No.11

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
16-04-2024 AT 10:30 AM**

**CP (IB) No. 7/95/HDB/2023**

**AND**

**IA (IBC) 610/2024 in CP (IB) No. 7/95/HDB/2023**

u/s. 95 of IBC, 2016

**IN THE MATTER OF:**

State Bank of India (Stressed Assets Management Branch)

**...Petitioner**

**AND**

Mr. Sanjay Kumar Agarwal (G S Oils Limited)

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 610/2024**

Learned Counsel Ms Kushi Singh, for applicant present physically.

Issue Notice to the Personal Guarantor by registered/ speed post with acknowledgment due and through e-mail, to be taken up within 3 days' time. Meanwhile, counter if any to be filed by the Personal Guarantor within 10 days' time. Posted to 28.04.2024 for filing proof of service and for counter.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**

S.No.12

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
16-04-2024**

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State Bank of India (Stressed Assets Management Branch)      **...Petitioner**

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**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**O R D E R**

**IA (IBC) 610/2024**

Learned Counsel Ms Kushi Singh, for applicant present physically.  
Issue Notice to the Personal Guarantor by registered/ speed post with acknowledgment due and through e-mail, to be taken up within 3 days' time. Meanwhile, counter if any to be filed by the Personal Guarantor within 10 days' time. Posted to \*28.05.2024 for filing proof of service and for counter.

**Sd/-  
MEMBER (T)**

**Sd/-  
MEMBER (J)**

\*Amended Vide order dated 16.04.2024.